

ORDER

As per directions contained in order dated 29.04.2020, letter No. 18/Spl./RG/Misc. dated 08.05.2020, order bearing No. 35/RG/Spl./Misc. dated 27.08.2020 & 39/RG/Spl./Misc. dated 29.09.2020, letter No. 42/RG/Spl./Misc. dated 09.10.2020 and in continuation of previous order dated 13.10.2020 of this office, the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 01.11.2020 to 30.11.2020 as per roster mentioned below against each, and shall work from home during the remaining period including working Saturdays. The other instructions of all previous orders shall remain unchanged.

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Y.S. Rathor, D&SJ, Sonipat	02.11.2020, 03.11.2020, 09.11.2020, 10.11.2020, 17.11.2020, 18.11.2020, 23.11.2020, 24.11.2020, and 27.11.2020.
2	Sh. Desh Raj Chalia, AD&SJ, Sonipat	
3	Dr. Parminder Kaur, AD&SJ, Sonipat	
4	Sh. Rahul Bishnoi, AD&SJ, Sonipat	
5	Sh. Ashwani Kumar, AD&SJ, Sonipat	05.11.2020, 06.11.2020, 11.11.2020, 12.11.2020, 16.11.2020, 19.11.2020, 20.11.2020, 25.11.2020 and 26.11.2020.
6	Sh. Rajesh Sharma, AD&SJ, Sonipat	
7	Sh. Devinder Singh, AD&SJ, Sonipat	
8	Sh. Rajesh Gupta, AD&SJ, Sonipat	
9	Sh. Saurabh Gupta, CJ (SD)/ACJM, Sonipat	01.11.2020, 03.11.2020, 05.11.2020, 07.11.2020, 09.11.2020, 11.11.2020, 13.11.2020, 15.11.2020, 17.11.2020, 19.11.2020, 21.11.2020, 23.11.2020, 25.11.2020, 27.11.2020 and 29.11.2020.
10	Sh. Ashok Kumar, CJ (JD)/JMIC, Sonipat	
11	Ms. Manvika Yadav, ACJ (SD)/JMIC, Sonipat	02.11.2020, 04.11.2020, 06.11.2020, 08.11.2020, 10.11.2020, 12.11.2020, 14.11.2020, 16.11.2020, 18.11.2020, 20.11.2020, 22.11.2020, 24.11.2020, 26.11.2020, 28.11.2020 and 30.11.2020.
12	Sh. Vinay Kakran, CJ (JD)/JMIC, Sonipat	
13	Ms. Harsha Sharma, CJ (JD)/JMIC, Sonipat	
14	Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana	02.11.2020, 04.11.2020, 06.11.2020, 08.11.2020, 10.11.2020, 12.11.2020, 14.11.2020, 16.11.2020, 18.11.2020, 20.11.2020, 22.11.2020, 24.11.2020, 26.11.2020, 28.11.2020 and 30.11.2020.

15	Ms. Vinti, CJ (JD)/JMJC, Gohana	01.11.2020, 03.11.2020, 05.11.2020, 07.11.2020, 09.11.2020, 11.11.2020, 13.11.2020, 15.11.2020, 17.11.2020, 19.11.2020, 21.11.2020, 23.11.2020, 25.11.2020, 27.11.2020 and 29.11.2020.
16	Ms. Jogindri, ACJ (SD)/SDJM, Kharkhoda	01.11.2020 to 30.11.2020
17	Sh. Vishal, ACJ (SD)/SDJM, Ganaur	01.11.2020 to 30.11.2020


The urgent work of the Family Courts functioning in Sonipat Sessions Division during the period from 01.11.2020 to 30.11.2020 shall be attended at Sonipat by both the Presiding Officers of Family Courts, as under:-

Sr. No.	Name of the Judicial Officers with designation	Duty Period
1	Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat	02.11.2020, 03.11.2020, 05.11.2020, 06.11.2020, 16.11.2020 to 20.11.2020.
2	Ms. Sonika, Additional Principal Judge, Family Court, Sonipat	09.11.2020 to 12.11.2020, 23.11.2020 to 27.11.2020.

It is pertinent to mention here that the urgent work in the absence of Ms. Manvika Yadav, ACJ (SD)-cum-PM, JJB, Sonipat, after 05:00 p.m. on each day of her duty shall be dealt with by the next senior Magistrate-on-Duty.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

All concerned be informed accordingly.

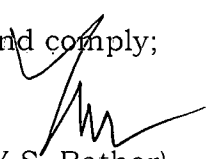

(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 30-10-2020

Endst. No. 8224 / Dated 30/10/20 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;

6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat. 30-10-2020